NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

A. JENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mis

		T.P No. Purpose		Section	Name of the Partie	es
	293/15	154/17	Hearing	391 394	Add Realty Ltd.,	
S	L.NO. NAM	IE (IN CAP	ITAL)	DESIGNA	ATION	
&						
PHONE NUMBER			L.	REPRESENTATION TO WHOM		SIGNATURE
				(Petitioner	Respondent)	

S. VIVEKANANDA por Petr S. Much to 18845428653

Prema tenti

Each Roel RD

Shri Vivekananda, Advocate for petitioner is present. He reported basing on the report of ROC, the scheme requires modification. He has also filed affidavit giving clarification over the objections raised by the ROC and also filed an application for modification of the Scheme.

Registry is directed to list the application for modification of the Scheme. Counsel is also directed to file two sets of copies.

List it on 21.04.2017.

MEMBER (T)